# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1522 TO BE ANSWERED ON 09.12.2025

## VACANCIES IN MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

#### 1522. DR. SHARMILA SARKAR:

### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of sanctioned posts, in position and the number of vacancies, including reserved posts across categories in the Ministry of Social Justice and Empowerment;
- (b) the details and number of vacancies in the Ministry and Department, including reserved posts since 2014, year and category-wise; and
- (c) the number of contractual employees hired since 2014, year and category-wise details?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) & (b) Ministry of Social Justice and Empowerment has two Departments, namely, Department of Social Justice and Empowerment and Department of Empowerment of Persons with Disabilities. The details of the number of sanctioned posts, in position and number of vacancies of both the Departments are at **Annexure–I**.

With regard to reserved posts, it is informed that both Departments do not directly recruit personnel, except for Drivers, Dispatch Riders and Canteen Staffs in Group 'C' category. Officers/officials from various services and cadres (viz. All India Services, Central Services, Indian Economic Services, Indian Statistical Services, Central Secretariat Services, Central Secretariat Stanographers Services, Central Secretariat ( Clerical Services) and Official Language etc) are posted to the Departments by their respective cadre-controlling authorities, who maintain their reservation rosters in accordance with the Government of India's reservation policy.

With respect to Drivers, Dispatch Rider, and Canteen Staff, etc., the details are attached at Annexure-II.

(c) Contractual employees are engaged based on the requirements prevailing at the time for a limited period or for any specific job, and therefore, their number may vary from time to time. As on date, the details of contractual employees of various categories working in both the Departments are at **Annexure–III**.

ANNEXURE REFERRED IN REPLY TO PART (a & b) OF LOK SABHA UNSTARRED QUESTION NO. 1522 DUE FOR ANSWER ON 09.12.2025 REGARDING "VACANCIES IN MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT".

I. Details of number of sanctioned strength, in position and vacancies of the posts in Group 'A', 'B' and 'C' category in the **Department of Social Justice and Empowerment** where the Cadre Controlling Authority is not the Department.

as on 9.12.2025

Sl.	Name of the Post	Sanctioned	In	Vacant
No.		Strength	position	
	Group-A			
1	Secretary	1	11	0
2	Addl. Secretary	2	2	0
3	Joint Secretary & JS&FA	4	3	1
4	CEO (DWBDNCs)	1	1	0
5	Sr. Economic Adviser	0	1^	0
6	Economic Advisor	1	0	1
7	Deputy Director General	1	1	0
8	DS/Director (Central Staffing Scheme)	5	4	1
9	DS/Director (IES+ISS Cadre)	2	1	1
10	DS/Director (DWBDNCs & Central Sectt.	13	11	2
	Service)			
11	Under Secretary	21	21	0
12	Deputy Director (IES+ISS Cadre)	2	2	0
13	Sr. Principal Private Secretary	1	1	0
14	Principal Private Secretary	7	8#	0
15	Joint Director(OL)	1	0	11
16	Deputy Director (OL)	1	1	0
17	Asstt. Director(OL)	2	2	0
18	Dy. Director (Media)	1	0	1
19	Assistant Director (ISS)	1	0	1
20	Assistant Director (IES)	0	1^	0
	Total	67	61	9
	Group B "Gaz	zetted"		
27	Section Officer	38	41*	0
28	Private Secretary	15	4	11
29	Asstt. Editor	1	1	0
	Total	54	46	11
	Group B "Non-C	Gazetted"		
30	Asstt. Section Officer	71	63	8
31	Personal Assistant	9	5	4
32	Jr. Translation Officer	2	2	0
33	Research Investigator (Plan/Stat. Divi.)	3	0	3
34	Statistical Asst. (P/S)	1	0	1
35	Investigator	2	2	0
36	Sr. Research Investigator	2	0	2
37	Sr. Technical Assistant	1	0	1
38	Sr. Translation Officer	3	2	1

<del></del>	Total	94	74	20
,		roup C		
39	Steno-'D'	20	20	0
40	Sr. Sectt. Assistant	2	2	0
41	Jr. Sectt. Assistant	4	4	0
	Total	26	26	0
	Grand Total	241	207	40

<sup>^1</sup> Sr. EA and 1 AD are in excess position.
\*03 Section Officers are in excess position.

Apart from above, 3 Group A and 7 Group B Non-Gazetted posts are sanctioned under joint cadre with National Commission for Scheduled Caste (NCSC), which are vacant.

<sup>#01</sup> PPS is in excess.

II. Details of number of sanctioned strength, in position and vacancies of the posts in Group 'A', 'B' and 'C' category in the **Department of Empowerment of Persons** with **Disabilities** where the Cadre Controlling Authority is not the Department:

(as on 09.12.2025)

S. No.	Name of the Post	Sanctioned strength	In position	Vacant
-	Gr	 oup - A		<u> </u>
1.	Secretary	1	1	0
2.	Joint Secretary	3	3*	0
3.	Dy. Director General (ISS)	1	1	0
4.	Director	. 7	8#	0
5.	Deputy Secretary	, ,	8#	
6.	Deputy Director (Media)	1	-	1
7.	Deputy Director (OL)	1	1	0
8.	Under Secretary	11	11	0
9.	Assistant Director (ISS)	1	0	1
10	Assistant Director (OL)	1	0	1
11.	Sr. Principal Private Secretary	1	1	0
12.	Principal Private Secretary	5	4	1
	TOTAL	33	30	4
	Group I	3 "Gazetted"		
13.	Section Officer	19	18	1
14.	Private Secretary (PS)	5	0	5
	TOTAL	24	18	6
	Group – B	"Non-Gazetted"		
15.	Asstt. Section Officer (ASO)	39	26	13
16.	Personal Assistant (PA)	5	0	5
17.	Senior Hindi Translator (SHT)	1	2**	0
18.	Junior Hindi Translator (JHT)	2	2	0
	TOTAL	47	30	18
	Gr	oup - C		
19.	Senior Sectt. Assistant (SSA)	1	0	1
20.	Junior Sectt. Assistant (JSA)	1	1	0
21.	Steno "D"	3	2	1
	TOTAL	5	3	2
	GRAND TOTAL	109	81	30

<sup>\*</sup>One post of Dir/DS has been upgraded to JS for a period of 2 years w.e.f. 30.05.2025.

#One extra Director under Central Staffing Scheme is posted in the Department by ACC.

<sup>\*\*1</sup> SHT posted against the vacant post of AD(OL)

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I. Details of number of sanctioned strength, in position and vacancies of the posts in Group C category in the Department of Social Justice and Empowerment where the cadre controlling authority is this Department:

as on 9.12.2025

Sl. No.	Post	Sanctioned Strength	In position	Vacant
1.	Staff Car Driver	7 SCSTOBCEWSUR	3 SCSTOBCEWSUR	4
		1 1 2 1 2	2 1	
2.	Canteen Staff	13	8	5
		SCSTOBCEWSUR 1 2 4 1 5	SCSTOBCEWSUR 1 1 1 5	
3.	Dispatch Rider	1	1	0
		SCSTOBCEWSUR 1	SCSTOBCEWSUR 1	
4.	Multi-Tasking Staff	52	35	17
		SCSTOBCEWSUR 4 8 14 5 21	SCSTOBCEWSUR 11 12 12	

II. Details of number of sanctioned strength, in position and vacancies of the posts in Group C category in the Department of Empowerment of Persons with Disabilities where the Cadre Controlling Authority is the Department:

as on 9.12.2025

Post	Sanctioned Strength	In position	Vacant
Staff Car Driver	1 SCSTOBCEWSUR	1 SCSTOBCEWSUR	0
Multi-Tasking Staff	9	4	5
	SCSTOBCEWSUR 1 1 2 1 4	SCSTOBCEWSUR 1 1 02	
	Staff Car Driver	Staff Car Driver         1           SC ST OBC EWS UR         1           1         9           SC ST OBC EWS UR           SC ST OBC EWS UR	Staff Car Driver         1         1           SCSTOBCEWSUR         5CSTOBCEWSUR         1           Multi-Tasking Staff         9         4           SCSTOBCEWSUR         SCSTOBCEWSUR

ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1522 DUE FOR ANSWER ON 09.12.2025 REGARDING "VACANCIES IN MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT".

- I. Details of contractual employees of various categories working in the Department of Social Justice and Empowerment (as on 9.12.2025), are:
  - i. Consultants (Temporary/short term basis): 32.
  - ii. Data Entry Operators: 85
  - iii. MTS/Sweeper (Semi-skilled & Un-skilled): 83
- II. Details of contractual employees of various categories working in the Department of Empowerment of Persons with Disabilities (as on 9.12.2025), are:
  - iv. Consultants (Temporary/short term basis): 20.
  - v. Data Entry Operators: 51
  - vi. MTS/Sweeper (Semi-skilled & Un-skilled) : 39

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